BUSINESS ADVISORY COMMITTEE

(Eighth Lok Sabha)

TWELFTH REPORT

(PRESENTED ON 22-8-1985)

The Business Adivsory Committee held a sitting on Thursday, the 22nd August, 1985.

2. The Committee recommend the allocation of time to the following items of business as shown against each:—

(1)	The Judges (Protection) Bill, 1985. *(Consideration and passing)*	1 hour
(2)	The Supreme Court (Number of Judges) Amendment Bill, 1985. *(Considering and passing)*	1 hour
(3)	The Estate Duty (Amendment) Bill, 1985. *(Considering and passing)*	1 hour
(4)	The Lighthouse (Amendment) Bill, 1985. *(Considering and passing)*	1 hour
(5)	The Railway Protection Force (Amendment) Bill, 1985. *(Considering and passing)*	2 hours
(6)	The Auroville (Emergency Provisions) Amendment Bill, as passed by Rajya Sabha. *(Consideration and passing)*	1 hour

3. The Committee also recommend that in order to complete the essential items of Government Business, the current session of Lok Sabha may be extended upto Thursday, 29th August, 1985 and the House may sit on Monday, 26th, Wednesday, 28th and Thursday, 29th August, 1985.

4. The Committee further recommend that in order to provide sufficient time for completion of essential items of Government legislative business, the House may sit during lunch hour from Friday, 23rd August, 1985 till the end of the current session.

NEW DELHI;
August 22, 1985
Sravana 31, 1907 *(Saka)*

BAL RAM JAKHAR,
Chairman,
Business Advisory Committee.

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